Regarding issues pertaining to the Sikhs who have been languishing in jails even beyond their terms of sentence

SHRI MALVINDER SINGH KANG (ANANDPUR SAHIB): Thank you, Madam Chairperson. Through you, I want to bring to the attention of the Govt. an important matter. In 2019, the Government had decided to release the Sikhs imprisoned in jails. A notification had also been issued. Six long years have passed but the Sikhs languishing in jails have not yet been released. They are political prisoners lying in jails for the last 25 to 30 years. They have even completed their terms of sentence.

Madam Chairperson, some of them are unwell. Keeping in view this fact and from a humanitarian point of view, I urge upon the Government to release these imprisoned Sikhs. The Government of India had promised to release them in 2019 via a notification. It will help heal wounds of Punjab. Thank you.